

**Central Administrative Tribunal  
Principal Bench, New Delhi  
CP-528/2017 in  
OA-1830/2016**  
**New Delhi, this the 26<sup>th</sup> day of September, 2017**

**Hon'ble Mr. Raj Vir Sharma, Member (J)**  
**Hon'ble Ms. Praveen Mahajan, Member (A)**

Sh. Manjeet, Age-32+ years,  
Driver, DTC,  
S/o Sh. Ran Singh,  
R/o Village-Sharia, The-Beri,  
District-Jhajjar (HR). .... Petitioner

(through Sh. Sachin Chauhan with Sh. Rajesh)  
Versus

1. Shri Sandeep Kumar,  
Chairman,  
Delhi Transport Corporation  
DTC, IP Depot,  
New Delhi.
2. Sh. Rajeev Kumar Lamba,  
Depot Manager,  
Delhi Transport Corporation,  
Rohini Depot-3,  
Delhi-85. .... Respondents

(through Sh. Umesh Joshi)

**ORDER (ORAL)**

**Hon'ble Mr. Raj Vir Sharma, Member (J)**

Learned counsel for the alleged contemnors has produced a copy of the order of Hon'ble High Court passed in Writ Petition No. 2762/2017. A perusal of which, reveals that Hon'ble High Court has stayed the order of this Tribunal.

2. Therefore, in view of the above, this CP is closed. Notices issued to the alleged contemnors are discharged. Petitioner shall be at liberty to revive the C.P. after decision in the Hon'ble High Court.

**(Praveen Mahajan)  
Member (A)**

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**(Raj Vir Sharma)  
Member (A)**

